

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/155/2023
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER : V P Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & Ors
UNDER SECTION : Rule 11 of NCLT Rules,2016

ORDER

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

List the matter for **physical hearing on 03.07.2024 at the request of the parties.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk